

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION No. 422**  
TO BE ANSWERED ON 16.12.2016

**LINKING OF CHILD DEVELOPMENT SCHEMES WITH AADHAAR**

422. SHRI SUNIL KUMAR MONDAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of child development schemes/programmes under implementation;
- (b) whether the Government proposes to link all such schemes with Aadhaar and if so, the details and the current status thereof; and
- (c) the time by which the proposal is likely to be implemented?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c): A Statement is laid on the Table of the House.

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**Statement referred to in reply to Part (a) to (c) of Lok Sabha Starred Question No. 422 for 16.12.2016 by Shri Sunil Kumar Mondal regarding “Linking of Child Development Schemes with Aadhaar”**

- (a) Ministry of Women and Child Development is administrating Integrated Child Development Services (ICDS) Scheme which provides a package of six services i.e. (i) Supplementary Nutrition; (ii) Pre-school Non-formal Education; (iii) Nutrition and Health Education; (iv) Immunization; (v) Health Check-up; and (vi) Referral Services to children (below 6 years of age) and pregnant & lactating mothers (P&L) at the platform of Anganwadi Centres across the country. Three of the above six services viz. immunization, health check up and referral services are related to health and are provided through Public Health Infrastructure.

The objectives of the Scheme are to (i) improve the nutritional and health status of children in the age-group 0-6 years; (ii) lay the foundation for proper psychological, physical and social development of the child; (iii) reduce the incidence of mortality, morbidity, malnutrition and school dropout; (iv) achieve effective co-ordination of policy and implementation amongst various departments to promote child development; and (v) enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education.

The scheme today operates through a network of 7073 fully operational Projects and 13.49 lakh Anganwadi Centres as on 30.09.2016. The services are currently being provided to 1010.56 lakh beneficiaries of which 820.65 lakh are children under six years of age and 189.91 lakh are P&L Mothers. 345.44 lakh children of 3-6 years are provided pre-school education.

- (b) The Aadhaar Act, 2016 has been notified in the Gazette of India vide notification dated 26.03.2016 conferring legal status upon the Unique Identification Authority of India (UIDAI) to issue Aadhaar to the residents of India. Under the Integrated Child Development Services (ICDS) Scheme, Aadhaar enrolment of children below 5 years has been taken up with States/Union Territories. As per information available from UIDAI, Aadhaar saturation among children below 5 years of age is 32.3% as on 30.11.2016.

States/ UTs have been requested to organise special enrolment camps at Anganwadi Centres (AWCs) for enrolment of children below 5 years under Aadhaar.

Further, following child development schemes of Ministry of Women and Child Development have been identified for inclusion under Direct Benefit Transfer (DBT) platform by linking them to Aadhaar:

- (i) Integrated Child Development Services - Honorarium to Anganwadi Workers and Anganwadi Helpers;
  - (ii) Rajiv Gandhi National Creche Scheme for Children- Honorarium to Workers.
- (c) Implementation of the proposal depends on Aadhaar enrolment of children below 5 years.

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